

Central Administrative Tribunal, Principal Bench

Original Application No.2001 of 2003

New Delhi, this the 14th day of August, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.K. Naik, Member(A)

Sunil Kumar Chaudhary,  
S/o Shri Sona Ram Chaudhary  
R/o D-122, Mahendru Enclave,  
Opposite Model Town-III  
Delhi-33

.... Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Govt. of NCT of Delhi  
Through Chief Secretary  
Delhi Secretariat,  
I.G. Stadium, I.P. Estate,  
New Delhi-2
2. The Principal Secretary (Home)  
Govt. of NCT of Delhi  
Delhi Secretariat,  
I.G. Stadium, I.P. Estate,  
New Delhi-2
3. Chief Fire Officer  
Delhi Fire Service  
Fire Headquarters,  
Connaught Circus  
New Delhi-1
4. Union Public Service Commission  
Through its Secretary  
Dholpur House, Shahjahan Road,  
New Delhi

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he would submit a representation to respondent no.1 requesting that since the applicant has been acquitted, the sealed cover may be opened with respect to the applicant for the post of Assistant Divisional Officer (Fire).

2. Keeping in view the said statement, without expressing ourselves on the merits of the matter, we dispose of the present application with liberty to the

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applicant that if subsequently the need arises, he may file a fresh application.

*Naik*  
( S.K. Naik )

Member(A),

/dkm/

*VS Ag*

( V.S. Aggarwal )  
Chairman,